

W.P (C)

: FILING NUMBER: 2575/2020

KRISHNA MURARI CHOUBEY AND OTHERS

: PETITIONERS

Vs

JHARKHAND PUBLIC SERVICE COMMISSION AND OTHERS

: RESPONDENTS

BENCH : S.J

CFS:

PETITION : Rs250/-

AFIDAVIT : Rs. 5/- & Rs. 15/-

VAKALATNAMA: Rs.60/- & Rs. 60/-

DEFECT IF ANY :

1. Nomenclature of the case may be verified with subject mentioned on index page.
2. Copy of the petition may be served upon respondent number 1 to 3 i.e. J.P.S.C.
3. CFS amounting Rs 2500/- only is payable, may be filed.
4. Fresh legible copy or typed copy of page number 48,49,52,55,56,57,59 & 60 may be filed.
5. All documents annexed may be certified to be true copies of the respective originals.

Ranjeet Kumar Pankaj

06/06/2020.